

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2022/ 33509-559

Dated, Delhi the 07 MAY 2022

Sub:- Appointment of Ms. Ruchi Aggarwal Asrani as Special Secretary in the Department of Law, Justice & Legislative Affairs, Govt of NCT of Delhi on Deputation Basis.

Copy forwarded for information and necessary action to :-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
3. The Sr.A.O.(J)/A.O.(J)/Administration-I,II,III, Recruitment Cell, Vigilance, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, "LAYERS", Vulnerable Witness Deposition Complex (VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Court, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
8. The "LAYERS" Section, for uploading on "LAYERS".

07 MAY 2022

(Mukesh Kumar Gupta)

Additional District & Sessions Judge

Officer In-Charge, Judicial Branch (Central)

For Principal District & Sessions Judge (HQs): Delhi

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

MOST URGENT
DUE AT ONCE

No. /DHC/GAZ-IIB/G.8/DLJLA/2022

From:
The Registrar General,
High Court of Delhi,
New Delhi

To,
The Principal Secretary (Law, Justice & L.A.),
Department of Law, Justice & Legislative Affairs,
Govt. of NCT of Delhi,
8th Level, C-Wing, Delhi Secretariat,
1 P.Estate, New Delhi-110002.

New Delhi dated

Sub.: Appointment of Ms. Ruchi Aggarwal Asrani as Special Secretary in the Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi on deputation basis.

Sir,

I am directed to refer to your letters dated 02.05.2022 and 06.05.2022 on the above subject and to say that Hon'ble the Acting Chief Justice of this Court has been pleased to accede to your request and recommend the name of Ms.Ruchi Aggarwal Asrani, B.A. (promoted on ad-hoc basis), for appointment as Special Secretary in the Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, on deputation basis, for a period of two months.

I am, therefore, to request you to kindly issue requisite order of appointment in respect of Ms.Ruchi Aggarwal Asrani as Special Secretary in the Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, on deputation basis, for a period of two months.

Yours sincerely,

(Sanjeev Kumar)
Deputy Registrar (C.A. IIB)
for Registrar General

2447-48

Endst No. /DHC/GAZ.IIB/G.8/DLJLA/2022

Dated: 06-05-2022

Copy forwarded for information and necessary action to:-

- 1) The Principal District & Sessions Judge (Hqrs.), Tis Hazari Court, Delhi- 110051.
- 2) Joint Registrar (Gazette-IA), High Court of Delhi.

Judl. Sr.

P. DSS/J (Hqrs.)
06/05/22

(Sanjeev Kumar)
Administrative Officer (I) (Gazette-IA)